## Accommodation for women in NCT of Delhi

\*149. DR. SONAL MANSINGH: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government/DDA has any proposal for construction of separate accommodation for women in the NCT of Delhi;
  - (b) if so, the details thereof; and
- (c) if not, the reasons for not constructing separate hostels/accommodation for women in general and for single women especially?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) Delhi Development Authority (DDA), Land and Development Office (L&DO), South Delhi Municipal Corporation, North Delhi Municipal Corporation, East Delhi Municipal Corporation and Delhi Cantonment Board have informed that there is no proposal for construction of separate accommodation for women in National Capital Territory of Delhi. New Delhi Municipal Council (NDMC) has informed that it is running the following three Working Women Hostels as separate accommodation for women on sharing basis in National Capital Territory of Delhi.

- (i) Swati (Capacity of 207 beds) at Mandir Marg, New Delhi.
- (ii) Indira Niketan (Capacity of 208 beds) at Laxmi Bai Nagar, New Delhi.
- (iii) Aakansha (Capacity of 88 beds) at Bhagwan Dass Lane, New Delhi.

In addition to this, NDMC also has a proposal of constructing an additional block at Indira Niketan Hostel at Laxmi Bai Nagar having the capacity of 117 beds. This additional block will cost approx. ₹ 8.15 crore.

Further, as per the information received from Government of National Capital Territory of Delhi (GNCTD), Department of Women and Child Development one working women hostel is functional at Vishwas Nagar and another two working women hostels at Dwarka and Rohini are ready to be made functional. GNCTD has also informed that for construction of three more working women hostels at Vasant Village, Dilshad Garden

and Pitampura activities such as obtaining No Objection Certificates from Local Bodies, preparation of preliminary estimates etc. are under process.

Delhi Urban Shelter Improvement Board (DUSIB), GNCTD has also constructed one working women hostel at Jhilmil colony, which is yet to be allotted.

Directorate of Estates administers the allotment of General pool residential accommodation (GPRA) with housing stock of 61,705, out of which 4,256 quarters are allocated in ladies' pool for women employees. Whenever new houses are taken into housing stock of Directorate of Estates, significant numbers of quarters are placed in ladies' pool keeping in view the percentage of women employees in Central Government.

Pradhan Mantri Awas Yojna - Urban (PMAY-U) Mission provides assistance to states/UTs for addressing housing needs of all eligible urban households. The houses constructed/acquired with Central Assistance should be in the name of the female head of the household or in the joint name of the male head of the household and his wife, and only in cases when there is no adult female member in the family, the house can be in the name of male member of the household. Further preference is given to Women (with overriding preference to widows) under Affordable Housing in Partnership (AHP) and Credit Linked Subsidy Scheme (CLSS) components of the PMAY-U Mission. Till now, subsidy amounting to ₹ 383.69 crore has been provided for 16,915 beneficiaries in NCT of Delhi under CLSS component of the Mission. However, no proposal has been received from Government of National Capital Territory of Delhi for the remaining three components of the Mission.

## Migration of labourers from neighbouring countries

\*150. SHRIMATI SHANTA CHHETRI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether any scheme is being implemented by the Government with regard to regulating the migrating labourers from neighbouring countries such as Bangladesh, Nepal etc.;
- (b) whether the Ministry has list of exact number of such migrants from neighbouring countries; and